

Commission was Rs. 252.14 lakhs, while that accounted so far in the accounts for 1970-71 (still open till August 1971) is Rs. 173.28 lakhs. This will mean an annual saving of approximately Rs. 75 lakhs.

Supply of Water to the South Delhi Colonies from Wazirabad

55. SHRI SHASHI BHUSHAN: Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state:

(a) whether Government had a proposal to supply water to the South Delhi colonies from Wazirabad;

(b) the stage at which the said proposal stands at present; and

(c) when Government propose to supply water to the South Delhi colonies from Wazirabad?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP-MANTRI (SHRI A. K. KISKU): (a) Yes, Sir.

(b) and (c). The scheme to provide water to South Delhi colonies from Wazirabad is being executed by the Delhi Water Supply and Sewage Disposal Undertaking. It has been reported by the Undertaking that the work is nearing completion and is expected to be completed by the middle of July, 1971. The supplies are expected to be given soon after the works are completed and tested.

Allotment of Accommodation to Central Government Employees

56. SHRI SHASHI BHUSHAN:
SHRI K. M. MADHUKAR:

Will the NIRMAN AUR AWAS MANTRI be pleased to state:

(a) whether there is a provision in the rules that Government accommodation can be allotted on priority basis to those Government employees whose names are recommended by their respective offices for their being key personnel of the Department;

(b) if so, whether Government have recei-

ved any such requests from some offices and Departments of the Government; and

(c) the steps Government have taken so far to allot them accommodation on priority basis and the time by which the said allotment is likely to be made?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL): (a) There is no such provision in the Allotment Rules but according to the existing policy decision, the key personnel of the Lok Sabha/Rajya Sabha Secretariats, who are required to work late hours, can be considered for *ad hoc* allotment of accommodation on the recommendation of the Speaker, Lok Sabha/Chairman, Rajya Sabha.

(b) Yes, Sir. Requests have been received from the Lok Sabha Secretariat and Rajya Sabha Secretariat.

(c) The applications received are being scrutinised in consultation with the Lok Sabha/Rajya Sabha Secretariats and it cannot be stated as to by which time it will be possible to make allotments as that depends upon houses falling vacant also.

Social Housing Scheme for Jhuggi-Jhonpri Dwellers

57. SHRI SHASHI BHUSHAN: Will the NIRMAN AUR AWAS MANTRI be pleased to state:

(a) whether Government have evolved a 'Social Housing Scheme' in regard to jhuggi and jhonpris and slums;

(b) if so, the main features of the scheme;

(c) how the jhuggi-jhonpri dwellers are likely to be benefited, thereby; and

(d) when the scheme is likely to be implemented?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL): (a) to (d). Details of Scheme are being examined for provision of amenities to jhuggi and jhonpri dwellers and for their settlement,